

Easy Exit Scheme for defunct companies

43. SHRI D.P. TRIPATHI: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the number of defunct/inactive companies in the country, including Maharashtra, have risen over the years;

(b) if so, the details thereof during the last two years;

(c) whether Government has announced the 'Easy Exit Scheme' for defunct companies to get their names struck off by the Registrar of Companies (ROC);

(d) if so, the details thereof and the response of the companies thereto; and

(e) the other steps taken/being taken by Government in this regard?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): (a) and (b) A company which is struck off from the register of companies under section 560(5) of the Companies Act, 1956 is marked as a defunct company in the MCA21 database. Further, companies which have not filed their statutory returns for the last three consecutive years have been marked as dormant in the MCA21 database. Details of such companies for the Country, including for Maharashtra is as follows :—

Year	No. of Defunct Companies	No. of Dormant Companies
As on 31.03.2014	45,603	1,20,956
As on 16.07.2015	61,449	1,39,127

In the State of Maharashtra 10,038 and 33,440 companies have been marked as defunct and dormant respectively as on 31.03.2014, while 12,146 and 33,850 companies have been marked as defunct and dormant as on 16.07.2015.

(c) to (e) The Ministry of Corporate Affairs had implemented an Easy Exit Scheme in the years 2010 and 2011. The scheme provided an opportunity to defunct companies for getting their names struck off from the register of companies. 35,174 number of companies availed of the said scheme which was closed on 30.04.2011. Further, under the "Fast Track Exit Mode" scheme that was launched on 03.07.2011 and is continuing, 7761 and 14912 companies have filed applications for striking off their names during the financial year 2013-14 and 2014-15 respectively.

Progress on Rafale fighter aircraft deal

44. DR. R. LAKSHMANAN: Will the Minister of DEFENCE be pleased to state:

(a) the details of the progress made in 'Rafale fighter' deal between India and France; and